

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKE HOLDERS OF NONI BIO-TECH PRIVATE LIMITED

Sl.No	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	NONI BIO-TECH PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	04-06-2001
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Chennai
4.	Corporate Identity Number of Corporate Debtor	U72900TN2001PTC047205
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	No.12, Rajiv Gandhi Road, Perungudi, Chennai, Tamil Nadu - 600096
6.	Date of closure of Insolvency Resolution Process	22-03-2020 (that is 180 days from the insolvency commencement date)
7.	Liquidation Commencement Date of Corporate Debtor	28-02-2020 being the date of liquidation order (order received on 02-03-2020)
8.	Name, address, e mail address, telephone number and the registration number of the liquidator as registered with the Board and to be used for correspondence with the liquidator	Name: Mrs. J Karthiga Address: New No.1, Old No.1052, 41 st Street, Korattur, Chennai 600080. Email Id: karthigasri@hotmail.com Contact No: 8754402125 Reg.No: IBBI/PA-001/IP-P00752/2017-2018/11284
9	Last date for submission of claims	01-04-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of the liquidation of M/s. NONI BIO-TECH PRIVATE LIMITED vide its order dated 28-02-2020.

The stake holders of M/s. NONI BIO-TECH PRIVATE LIMITED are hereby called upon to submit a proof of their claims on or before 01-04-2020 to the liquidator at the address mentioned against item no.8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05-03-2020

Place: Chennai



J Karthiga
Liquidator

Reg. No: IBBI/PA-001/IP-P00752/2017-2018/11284

J.KARTHIGA, B.A., M.L.
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